

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FLEXION IMAGING SOLUTIONS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	FLEXION IMAGING SOLUTIONS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	02/12/2005
3.	AUTHORITY UNDER WHICH CORPORATE INCORPORATED / REGISTERED	ROC - Chennai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900TN2005PTC058177
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	#10, KARAYAMBEDU, GUDUVANCHERY, KANCHIPURAM, TAMIL NADU-202
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	12/10/2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	P. SRIRAM 10/17, ANANDAM COLONY, SOUTH CANAL BANK ROAD, MANDAVELI, CHENNAI – 600 028 srirampcs@gmail.com 9940336666, 044-45128000 IBBI/PA-002/IP-N00292/2017-18/10895
8.	LAST DATE FOR SUBMISSION OF CLAIMS	11/11/2019

Notice is hereby given that the FLEXION IMAGING SOLUTIONS PRIVATE LIMITED has commenced voluntary liquidation on 12th Day of October, 2019.

The stakeholders of FLEXION IMAGING SOLUTIONS PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 11th Day of November, 2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:

Date: 15.10.2019

Place: Chennai



P.Sriram

IBBI/PA-002/IP-N00292/2017-18/10895